

IN THE HIGH COURT OF GUJARAT AT AHMEDABAD

**R/SPECIAL CRIMINAL APPLICATION (DIRECTION - POLICE
PROTECTION) NO. 3250 of 2024**

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RAJ @ RAJENDRASINGH SHRAVANSINGH SHEKHAWAT
Versus
STATE OF GUJARAT & ORS.

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Appearance:

RONITH JOY(9560) for the Applicant(s) No. 1

for the Respondent(s) No. 2,3,4

MR BHARGAV PANDYA, APP for the Respondent(s) No. 1

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CORAM:HONOURABLE MR. JUSTICE HASMUKH D. SUTHAR

Date : 11/03/2024

ORAL ORDER

Notice, returnable on 18.04.2024. Learned APP waives
service of notice on behalf of respondent-State.

KUMAR ALOK

(HASMUKH D. SUTHAR,J)